

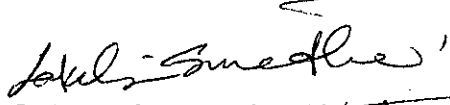
O.A.45/94

Dated: 4-2-94

Shri M.I.Uraizee counsel for the applicant has submitted letter dated 22-1-94 from Material Organisation, Naval Store Officer, Personal Administrative Officer (Ghatkopar (West) Bombay-400-086 in respect of promotion/transfer of the applicant in this O.A., Shri Shanbhag. By this letter the respondents have cancelled their ^{previous order} earlier dated 15-1-94 which has been impugned in this O.A. and have ^{reported for duty} stated that the applicant has since ^{and assumed charge} been ~~re-posted~~ w.e.f. 22-1-94 in the higher post in Bombay.

In view of this position, the learned counsel for ^{the} applicant has prayed for withdrawing ~~of~~ this application.

The application is disposed of as withdrawn.


(Smt. Lakshmi Swaminathan)
Member/J

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